

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1563**

**TO BE ANSWERED ON THE 9<sup>TH</sup> DECEMBER, 2025/ AGRAHAYANA 18, 1947  
(SAKA)**

**SPECIAL DISASTER MANAGEMENT POLICY FOR HILL STATES**

**1563. SMT. PRIYANKA GANDHI VADRA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government proposes to formulate a special disaster management policy for hill states like Himachal Pradesh, Uttarakhand and hilly regions like Wayanad and Darjeeling, if so, the details thereof;**

**(b) whether the Government has taken mitigation measures to address the growing intensity and frequency of natural disaster in hill States and hilly regions;**

**(c) the details of Post Disaster Needs Assessment conducted in States affected by Disasters of Severe Nature, including Himachal Pradesh and Uttarakhand;**

**(d) the details of funds released by the Centre to states affected by Disasters of Severe Nature since 2020, State-wise; and**

**(e) whether the Government has received requests from States affected by Disasters of Severe Nature for additional funds, if so, the details thereof and the action taken thereon?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): The Government has framed a National Policy on Disaster Management (NPDM) in the year 2009 to build a safe and disaster-resilient India by developing a holistic, practical, multi-disaster oriented and**

**technology driven strategy through a culture of prevention, mitigation, preparedness and response. This is a pan-India policy and includes the hilly States and hilly regions also.**

**The NPDM covers all elements of disaster management including prevention, mitigation, preparedness, response, rehabilitation, reconstruction and recovery. To achieve the aforesaid objectives, a legal and institutional framework have already been created at the Central, State and District levels through the Disaster Management Act, 2005, as amended in March 2025.**

**Also, Hon'ble Prime Minister launched the country's first National Disaster Management Plan (NDMP) in June 2016. The plan had been revised and updated in the year 2019 in consultation with all stakeholders. The revised NDMP brings together all sectors, ministries and departments at the Central and State level as well as district level functionaries and defines their respective roles and responsibilities in disaster risk reduction.**

**Further, as per the NPDM, the primary responsibility for disaster management including the disbursement of relief to the affected people and taking mitigation measures at the ground level, rests with the State Governments concerned. The Central Government supports the State Governments by providing financial and logistics support. State Disaster**

**Management Authorities (SDMAs) and State Disaster Response Forces (SDRFs) of hilly States are pro-actively supported by National Disaster Management Authority (NDMA) and National Disaster Response Force (NDRF) for augmenting their disaster management capacity.**

**However, the Government has approved following mitigation projects from National Disaster Mitigation Fund (NDMF) for implementation in various States including the hilly States and hilly regions to strengthen their disaster management system:**

<b>S. No.</b>	<b>Name of the Project</b>	<b>Financial outlay</b>	<b>Objectives</b>	<b>States/ Area covered</b>
<b>1.</b>	<b>Programme For Landslide Risk Mitigation</b>	<b>Rs. 1000 Crore</b>	<b>to reduce the mortality and economic losses, by reducing vulnerability of communities and their assets to landslides</b>	<b>10 North-Eastern &amp; Himalayan (NEH) States as well as 5 landslide prone States, namely Maharashtra, Karnataka, Tamil Nadu, Kerala and West Bengal.</b>

<b>2.</b>	<b>Glacial Lake Outburst Flood (GLOF) Risk Mitigation Programme</b>	<b>Rs. 150 Crore</b>	<b>to adopt various structural and non-structural mitigation measures to minimize the risk of GLOF</b>	<b>4 Himalayan States, viz, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh</b>
<b>3.</b>	<b>Scheme for Forest Fire Risk Management</b>	<b>Rs. 819 crores</b>	<b>for forest fire risk management</b>	<b>144 forest fire prone districts of 19 States (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Manipur, Madhya Pradesh, Maharashtra, Mizoram, Meghalaya, Nagaland, Odisha, Tamil Nadu, Telangana and Uttarakhand)</b>

**(c): The details of the Post Disaster Needs Assessment (PDNA) conducted in the States including Himachal Pradesh and Uttarakhand affected by disasters of severe nature is at Annexure-I.**

**(d): The details of funds released by the Central Government from National Disaster Response Fund (NDRF) to the States affected by disasters of severe nature since 2020 is at Annexure-II.**

**(e): During 2025-26, the Central Government has constituted/ deputed Inter-Ministerial Central Teams (IMCTs) to 11 States/ UTs namely, Andhra Pradesh, Himachal Pradesh, Punjab, Chhattisgarh, Uttarakhand, Telangana, Maharashtra, Nagaland, Gujarat, Karnataka and Jammu & Kashmir for assessing the damage caused by disaster in the States. Based on the IMCT report, further action is taken for release of funds from NDRF as per the established procedure.**

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**Details of the PDNA conducted in the States**

**(Amount in Crore)**

<b>S. No.</b>	<b>State</b>	<b>Calamity</b>	<b>Amount Approved by High-Level Committee (HLC)</b>	<b>Central share of the approved amount</b>	<b>Amount released from Recovery and Reconstruction window of NDRF (as on date)</b>
<b>1.</b>	<b>Himachal Pradesh</b>	<b>Landslide and Flood 2023</b>	<b>2006.40</b>	<b>1504.80</b>	<b>451.44</b>
<b>2.</b>	<b>Uttarakhand</b>	<b>Joshimath Land Subsidence 2022-23</b>	<b>1658.17</b>	<b>1079.96</b>	<b>291.15</b>
<b>3.</b>	<b>Assam</b>	<b>Flood 2022</b>	<b>1270.78</b>	<b>1016.63</b>	<b>304.99</b>
<b>4.</b>	<b>Kerala</b>	<b>Wayanad Landslide 2024</b>	<b>260.56</b>	<b>260.56</b>	<b>78.17</b>
<b>5.</b>	<b>Sikkim</b>	<b>GLOF 2023</b>	<b>555.70</b>	<b>253.84</b>	<b>76.15</b>

**Details of calamity-wise funds approved and released by Government of India to States from NDRF during 2020-21 to 2024-25.**

**(Rs. In Crore)**

<b>S. No.</b>	<b>State</b>	<b>Calamity</b>	<b>Amount approved by HLC</b>	<b>Amount released from NDRF</b>
<b>2020-21</b>				
<b>1.</b>	<b>Odisha</b>	<b>Cyclone Amphan</b>	<b>128.23</b>	<b>500.00</b> <b>(on account basis advance)</b>
<b>2.</b>	<b>Odisha</b>	<b>Flood</b>	<b>320.94</b>	
<b>3.</b>	<b>West Bengal</b>	<b>Cyclone Amphan</b>	<b>2707.77</b>	<b>2250.28</b>
<b>4.</b>	<b>Maharashtra</b>	<b>Cyclone Nisarga</b>	<b>268.59</b>	<b>268.59</b>
<b>5.</b>	<b>Karnataka</b>	<b>Flood/Landslide</b>	<b>577.84</b>	<b>577.84</b>
<b>6.</b>	<b>Madhya Pradesh</b>	<b>Flood</b>	<b>611.61</b>	<b>611.61</b>
<b>7.</b>	<b>Sikkim</b>	<b>Flood/Landslide</b>	<b>87.84</b>	<b>73.86</b>
<b>8.</b>	<b>Assam</b>	<b>Flood/Landslide</b>	<b>437.15</b>	<b>44.37</b>
<b>9.</b>	<b>Arunachal Pradesh</b>	<b>Flood/Landslide</b>	<b>75.86</b>	<b>59.34</b>
<b>10.</b>	<b>Telangana</b>	<b>Flood</b>	<b>245.96</b>	<b>0.00</b>
<b>11.</b>	<b>Uttar Pradesh</b>	<b>Flood</b>	<b>386.06</b>	<b>0.00</b>
<b>12.</b>	<b>Andhra Pradesh</b>	<b>Flood</b>	<b>280.78</b>	<b>233.49</b>
<b>13.</b>	<b>Bihar</b>	<b>Flood</b>	<b>1255.27</b>	<b>1255.27</b>
<b>14.</b>	<b>Tamil Nadu</b>	<b>Cyclone Nivar</b>	<b>63.14</b>	<b>63.14</b>
<b>15.</b>	<b>Tamil Nadu</b>	<b>Cyclone Burevi</b>	<b>223.77</b>	<b>223.77</b>
<b>16.</b>	<b>Tamil Nadu</b>	<b>Flood</b>	<b>213.51</b>	<b>213.51</b>
<b>17.</b>	<b>Andhra Pradesh</b>	<b>Cyclone Nivar</b>	<b>423.58</b>	<b>423.58</b>

**Annexure-II**

<b>18.</b>	<b>Himachal Pradesh</b>	<b>Flood/ Landslide/ Cloudburst</b>	<b>121.17</b>	<b>0.00</b>
<b>19.</b>	<b>Karnataka</b>	<b>Flood</b>	<b>740.46</b>	<b>740.46</b>
<b>20.</b>	<b>Maharashtra</b>	<b>Flood</b>	<b>151.53</b>	<b>151.53</b>
<b>21.</b>	<b>Maharashtra</b>	<b>Flood</b>	<b>701.00</b>	<b>701.00</b>
<b>2021-22</b>				
<b>1.</b>	<b>Goa</b>	<b>Cyclone Tauktae</b>	<b>0.00</b>	<b>0.00</b>
<b>2.</b>	<b>Gujarat</b>	<b>Cyclone Tauktae</b>	<b>1133.35</b>	<b>1000.00</b> <b>(on account basis advance)</b>
<b>3.</b>	<b>Karnataka</b>	<b>Flood/Landslide</b>	<b>504.06</b>	<b>504.06</b>
<b>4.</b>	<b>Madhya Pradesh</b>	<b>Flood</b>	<b>600.50</b>	<b>600.50</b>
<b>5.</b>	<b>Assam</b>	<b>Flood/Landslide</b>	<b>51.53</b>	<b>0.00</b>
<b>6.</b>	<b>Uttarakhand</b>	<b>Flood/Landslide</b>	<b>187.18</b>	<b>0.00</b>
<b>7.</b>	<b>West Bengal</b>	<b>Cyclone Yass</b>	<b>586.59</b>	<b>350.13</b>
<b>8.</b>	<b>West Bengal</b>	<b>Flood/Landslide</b>	<b>475.04</b>	
<b>9.</b>	<b>Tamil Nadu</b>	<b>Flood</b>	<b>352.85</b>	<b>352.85</b>
<b>10.</b>	<b>Himachal Pradesh</b>	<b>Flood/Landslide/ Cloudburst</b>	<b>112.19</b>	<b>0.00</b>
<b>11.</b>	<b>Maharashtra</b>	<b>Flood/Landslide</b>	<b>355.39</b>	<b>355.39</b>
<b>12.</b>	<b>Andhra Pradesh</b>	<b>Flood</b>	<b>351.43</b>	<b>351.43</b>
<b>13.</b>	<b>Karnataka</b>	<b>Flood/Landslide</b>	<b>492.39</b>	<b>492.39</b>
<b>14.</b>	<b>Bihar</b>	<b>Flood</b>	<b>1038.96</b>	<b>1038.96</b>
<b>15.</b>	<b>Rajasthan</b>	<b>Flood</b>	<b>292.51</b>	<b>13.46</b>
<b>16.</b>	<b>Sikkim</b>	<b>Flood/ Landslide</b>	<b>59.35</b>	<b>55.23</b>



**Annexure-II**

<b>17.</b>	<b>Odisha</b>	<b>Cyclone Yaas</b>	<b>-</b>	<b>500.00</b> <b>(on account basis advance)</b>
<b>2022-23</b>				
<b>1.</b>	<b>Assam</b>	<b>Flood/Landslide</b>	<b>520.47</b>	<b>160.94</b>
<b>2.</b>	<b>Gujarat</b>	<b>Flood</b>	<b>82.53</b>	<b>0.00</b>
<b>3.</b>	<b>Karnataka</b>	<b>Flood/Landslide</b>	<b>941.04</b>	<b>939.83</b>
<b>4.</b>	<b>Meghalaya</b>	<b>Flash Flood/ Flood/ Landslide</b>	<b>47.33</b>	<b>0.00</b>
<b>5.</b>	<b>Nagaland</b>	<b>Flash Flood/Flood/ Landslide</b>	<b>68.02</b>	<b>68.02</b>
<b>6.</b>	<b>Himachal Pradesh</b>	<b>Flood, Landslide &amp; Cloudburst</b>	<b>239.31</b>	<b>214.26</b>
<b>7.</b>	<b>Andhra Pradesh</b>	<b>Flood</b>	<b>142.92</b>	<b>0.00</b>
<b>8.</b>	<b>Maharashtra</b>	<b>Flood/Landslide</b>	<b>577.50</b>	<b>0.00</b>
<b>9.</b>	<b>Sikkim</b>	<b>Flood</b>	<b>47.43</b>	<b>46.89</b>
<b>2023-24</b>				
<b>1.</b>	<b>Gujarat</b>	<b>Cyclone Biparjoy</b>	<b>338.24</b>	<b>0.00</b>
<b>2.</b>	<b>Himachal Pradesh</b>	<b>Flood, Cloudburst, Landslide</b>	<b>633.73</b>	<b>597.98</b>
<b>3.</b>	<b>Andhra Pradesh</b>	<b>Cyclone Michaung</b>	<b>366.42</b>	<b>0.00</b>
<b>4.</b>	<b>Assam</b>	<b>Flood, Landslide</b>	<b>73.98</b>	<b>0.00</b>
<b>5.</b>	<b>Sikkim</b>	<b>Flood, Flash Flood, Landslide</b>	<b>245.47</b>	<b>240.45</b>

6.	Tamil Nadu	Cyclone Michaung	285.54	276.10
7.	Tamil Nadu	Flood	397.13	
2024-25				
01	Bihar	Flood	588.73	0
02	Tamil Nadu	Cyclone “Fengal”	522.34	522.34
03	Andhra Pradesh	Flood	608.08	0.00
04	Kerala	Landslide	153.47	0.00
05	Tripura	Flash Flood, Landslide	288.93	174.97
06	Nagaland	Flash Flood, Flood, Landslide	170.99	0.00
07	Odisha	Cyclone “Dana”	255.24	0.00
08	Mizoram	Cyclone “Remal”	64.14	7.56
09	Telangana	Flood	231.75	0.00
10	Himachal Pradesh	Flash Flood, Flood, Cloud Burst	136.22	107.15

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